

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 12.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit-1497/14	Bhavesh Giri Vs MCGM	Argument	Mr. Bipin Joshi	
2	Suit-3189/19	Mohanraj Bangaruswamy Naidy Vs Designated officer	NM hearing	Adv. P.D.Gandhy	
3	Suit-2100/2019	Ms. Shah Co. Vs MCGM	C/S hearing	Adv. Ramchandani	

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CIVIL CAUSE LIST OF DATE 13.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit-888/16	M/s. Umiya Developers Vs The MCGM	NM hearing	Adv.Nilesh Pandey	
2	Suit-1578/16	Mr.Dhiraj S.khatri Vs MCGM			

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 14.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit-1392/2009	Shri.Kamaluddin Khan Vs Mr.Mashooq Ansar Siddiqui	Hearing	S.K.Ali Associates	
2	Suit-1197/18	Mr. Sudhir Kashinath More Vs MCGM	C/S hearing	Adv.Daware	
3	Suit-1198/18	Mr.Shankar Bhiku Rahate Vs MCGM	C/S hearing	Adv.Daware	
4	Suit-1199/18	Mrs. Netra Nilkant More Vs MCGM	C/S hearing	Adv.Daware	
5	Suit-2623/16 (HCTB)	B.H.Chemburkar Mandai Licensees Vs MCGM	Reply		

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 15.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit-1428/11	Suresh V.Gupta Vs MCGM	Dismissal	Adv. M.P.Shukla	
2	Suit-475/16	Santosh Parshuram Bhadrike Vs MCGM	S.CT.H.CT. TIME BOUND	Adv.Sherekar	
3	Suit- 271/18	Brahmajoti B Wing Mirani Vs MCGM	NM hearing	Adv. Sarogi	
4	Suit-70/13	Mr. Fazloo R Kazi Vs MCGM	C/S Reply	Adv. Lad	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 16.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit-900/09	Ms. Favorite Fisheries Fertilisers Vs. MCGM	Argument	Adv.D.A. Thorat	
2	Suit-2104/2009	Ms. Abdulla Somani Soap Vs B.M.C.	Argument	Adv.D.A. Thorat	
3	Suit-2299/09	Ms. A.O. Foods Allied Production Vs B.M.C.	Argument	Adv.Pande	
4	Suit-2600/09 (HCTB)	Shyam Jaisingh Vs MCGM	NM Reply	Adv. P.D.Gandhy	
5	Suit-1594/17	Anjuman Riyas UI Islam Vs MCGM	C/S hearing	Adv. S.K.Dubey	
6	St.No. 4862/2020	Dargaah Baba Mohammad Ramzan Vs MCGM	Compliance Ad-interim order	Adv. Kharatmol	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 17.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit-3122/19	Ganesh Ashok Kambale Vs MCGM	NM hearing	Adv.Sailesh Rai	
2	St.No. 3189/3847	Manali Prabhakar Salvi MCGM	Notice of Motion		
3	Suit- 154/20	Shri. Jagdish Bhogilal Pandya Vs MCGM	NM order	Adv. J.S.Kalanke	